communicated to the resident through a letter, commonly known as Aadhaar Card. The de-duplication and generation of Aadhaar number by UIDAI is a part of NPR process.

(d) The Government has approved Rs. 6649.05 crore for creation of NPR in the entire country. The exercise is slated to be completed by 2014-15.

## Citizenship to Pakistani Hindu migrants in Rajasthan

4584. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to give Indian citizenship to thousands of Pakistani Hindu migrants living in Rajasthan for several years;
  - (b) if not, the reasons therefor;
- (c) the details of total Pakistani Hindu migrants in the country at present; and
- (d) the measures taken by Government to reduce the fee for citizenship to a nominal value as most of the displaced Hindus are daily wage earners and most of them could not apply to get Indian citizenship in 2004 for this reason alone?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The provisions available in the Citizenship Act, 1955 and the rules made there under for seeking Indian citizenship are applicable to all the foreigners (including Pakistani Hindu migrants living in Rajasthan). There is no discrimination on the basis of nationality or gender of a person. The Pakistani Hindu migrants living in Rajasthan for several years are also eligible for Indian citizenship, if otherwise eligible under the law. All such cases are processed as per the provisions of the law as and when received. The centralized data about the number of Pakistani Hindu migrants staying in the country is not maintained.

(d) At present, there is no proposal to reduce the fee for citizenship which has remained unchanged since 2005.

## Survey regarding fire safety in Government buildings

4585. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state: